

not, what are the reasons for the delay and what are the steps that are being taken to declare the results?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER): (a) to (c) The Directorate General of Civil Aviation conducted three Commercial Pilot Licence Examinations in 1985 on the following dates:

1. 21.1.1985 to 23.1.1985.
2. 20.5.1985 to 22.5.1985.
3. 16.9.1985 to 18.9.1985

The results of all the three examinations have been declared.

उत्तर प्रदेश के पौड़ी गढ़ाल में हेलीपैड का निर्माण

3053. श्रीमती उषा मल्होत्रा : क्या परिवहन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उत्तर प्रदेश के पौड़ी गढ़वाल जिले में एक हेलीपैड का निर्माण करने का कोई प्रस्ताव सरकार के विचारार्थान है ;

(ख) क्या प्रस्तावित हेलीपैड के लिये कोई जगह चुन ली गई है ;

(ग) क्या उक्त हेलीपैड का निर्माण कार्य शुरू हो गया है ; और

(घ) प्रस्तावित हेलीपैड कब तक तैयार कर दिये जाने की संभावना है ?

नागर विमानन विभाग में राज्य मंत्री (श्री जगदीश टाईटलर) : (क) जी, नहीं ।

(ख) से (घ) प्रश्न नहीं हैं ।

Joining of Bombay-Delhi and Bombay-Hyderabad flights

3054. SHRI DHARAM CHANDER PRASHANT:

SHRI SURESH KALMADI:

Will the Minister of TRANSPORT be pleased to state:

(a) whether it is a fact that the Indian Airlines had recently joined

its flights to Delhi and Hyderabad from Bombay due to under bookings; and

(b) if so, what are the reasons for not informing the passengers through the All India Radio and Doordarshan in time?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER): (a) Yes, Sir.

(b) The decision was taken at the last moment and information could not be sent to All-India Radio and Doordarshan in time. Efforts were, however, made to inform the passengers, at the airport, on the closed circuit T. V. and also on the pre-recorded enquiry information. (

Non-availability of essential medicines in Gurgaon C. G. H. S. Dispensary

3055. SHRI HUKMDEO NARAYAN YADAV: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that essential items and medicines such as dressings, analgin, tetracyclin, aspirin are not available at the CGHS dispensary number 73 (Gurgaon);

(b) whether any complaint in this regard has been received by Government; and

(c) if so, what action has been taken thereon?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI KAMSHNA KUMAR):

(a) to (c) There was temporary shortage of certain medicines and dressing materials in CGHS dispensary No. 73, Gurgaon. A complaint was received, which has been looked into. At present all essential medicines including dressing materials are available in CGHS dispensary Gurgaon.